

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/46(CHE)/2023
NAME OF THE PETITIONER : D. Krishnamurthy & 4 Others
NAME OF THE RESPONDENT(S) : Sri Varadaraja Textiles Pvt Ltd & 3 Others
UNDER SECTION : Sec 213 r/w Sec 241-244 of CA, 2013

ORDER

Ld. Counsel Mr. Manoj Gopalakrishnan for the Petitioner. None for the Respondents.

Let the pleadings be completed before the next date of hearing.

List the Petition for hearing on **19.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)